

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(Cr.) No. 415 of 2019**

Major Raja Paul Petitioner
Versus
The State of Jharkhand & Anr. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Birendra Kumar, Advocate
For the State : Mr. P.C. Sinha, Advocate

7/Dated: 09/09/2021

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for the petitioner seeks two weeks' time for filing rejoinder to the counter-affidavit.

Time, as prayed for, is allowed.

Post the matter after three weeks.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/